

Schemes/Year	2014-15	2015-16	2016-17	2017-18	2018-19
Candidates placed in jobs after training (DDU-GKY) (No. of Persons)	54196	109512	147883	75787	119331 (Till Jan., 2019)
Skill Trained Persons given Placement DAY-NULM (No. of Persons)	63115	33664	151901	115416	107750 (Upto 23.01.2019)

Establishment of SSIs to encourage Khadi

1189. SHRI P. BHATTACHARYA:

SHRI VIJAY PAL SINGH TOMAR:

SHRI HARNATH SINGH YADAV:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government proposes to establish Small Scale Industries (SSIs) to encourage Khadi in the country; and

(b) if so, the details thereof including the number of such industries established during each of the last three years, State/UT-wise?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) and (b) Yes, Sir. Government in the Ministry of Micro, Small and Medium Enterprises through Khadi and Village Industries Commission (KVIC) is engaged in promotion of Khadi and Village Industries in the country to generate employment opportunities to the unemployed persons. During 2017-18 cumulative employment opportunities have been provided to 140.36 lakh persons under Khadi and Village Industries sector through implementation of Khadi and Village Industries Schemes, which include:—

- (1) **Prime Minister's Employment Generation Programme (PMEGP)** is a credit linked subsidy scheme, for setting up of new micro-enterprises and to generate employment opportunities in rural as well as urban areas of the country through KVIC, State Khadi and Village Industries Board (KVIB) and District Industries Centre (DIC). General category beneficiaries can avail of margin money subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as SC/ST Women/PH/Minorities/Ex-Servicemen/NER, the margin money subsidy is 35% in rural areas and 25% in urban areas. The maximum cost of projects is ₹25 lakh in the manufacturing sector and ₹ 10 lakh in the service sector.

State/UT-wise number of micro units/enterprises set up under PMEGP during the last three years and current year (2015-16 to 2018-19) are given in Statement-I (*See* below).

- (2) Khadi Programme: For the development and promotion of Khadi Programme, KVIC implements following Schemes with the support of 34 State/UT Khadi and Village Industries Boards (KVIBs), and 2518 Khadi Institutions:
 - (i) Market Promotion and Development Assistance (MPDA)
 - (ii) Interest Subsidy Eligibility Certificate (ISEC)
 - (iii) Aam Admi Bima Yojana (erstwhile Jana Shree Bima Yojana)
 - (iv) Artisans Welfare Fund Trust (AWFT)
 - (v) Workshed Scheme for Khadi Artisans
 - (vi) Strengthening of Infrastructure of Existing Weak Khadi Institutions and Assistance for Marketing Infrastructure.
- (3) Village Industries Programme is broadly classified under seven groups for the purpose of implementation of its programmes, which are as under:
 - (i) Agro Based and Food Processing Industry (ABFPI)
 - (ii) Forest Based Industry (FBI)
 - (iii) Hand Made Paper and Fibre Industry (HMPFI)
 - (iv) Mineral Based Industry (MBI)
 - (v) Polymer and Chemical Based Industry (PCBI)
 - (vi) Rural Engineering and Bio-Technology Industry (REBT)
 - (vii) Service and Textile Industry
- (4) Mission Solar Charkha has been launched by the Ministry to provide employment opportunities to women in rural India. The scheme provides setting up 'Solar Charkha Clusters', in a focal village, whereby artisans from surrounding villages in a radius of 8 to 10 kilometres can be benefited through training and production of fabric out of solar charkhas.
- (5) Khadi Reform and Development Programme (KRDP) aims to revitalize the khadi sector with enhanced sustainability of khadi, increased incomes and employment for spinners and weavers, increased artisans' welfare and to achieve synergy with village industries. 'Khadi Reform Package' envisages reform support in the following areas: (i) Artisan Earnings and Empowerment, (ii) Direct Reform Assistance to 400 Khadi Institutions and (iii) Implementation of a well-knit Management Information System (MIS).

- (6) Scheme of Fund for Regeneration of Traditional Industries (SFURTI) has been under implementation since 2005-06 for making Traditional Industries more productive and ; competitive by organizing the Traditional Industries and artisans into clusters. The Scheme envisages providing need-based assistance for replacement of production equipment, setting up of Common Facility Centres (CFC), product development, quality improvement, improved marketing, training and capacity building etc. The scheme was modified as revamped SFURTI scheme during 2016-17.

Upto 2017-18, 2518 number of Khadi Institutions registered with KVIC to manufacture Khadi clothes during the last three years. State-wise details are given in Statement-II.

Statement-I

State/UT-wise number of micro units/enterprises set up under PMEGP during 2015-16 to 2018-19

Sl. No.	State/UT	2015-16	2016-17	2017-18	2018-19 (upto 23.01.2019)
1	2	3	4	5	6
1.	Jammu and Kashmir	2207	1492	3753	4250
2.	Himachal Pradesh	1077	941	886	8501
3.	Punjab	966	1266	1520	1077
4.	U.T. Chandigarh	43	47	45	17
5.	Haryana	1248	1377	1718	1266
6.	Delhi	256	119	115	55
7.	Rajasthan	1988	1749	1577	1400
8.	Uttarakhand	1136	1345	1613	1342
9.	Uttar Pradesh	4365	4074	5432	3629
10.	Chhattisgarh	1277	1598	1463	1762
11.	Madhya Pradesh	1979	1940	1804	1243
12.	Sikkim	110	27	37	31
13.	Arunachal Pradesh	35	301	209	195
14.	Nagaland	623	1018	930	471
15.	Manipur	685	1265	600	629
16.	Mizoram	1134	425	249	459
17.	Tripura	642	2297	1116	415

1	2	3	4	5	6
18.	Meghalaya	603	329	75	192
19.	Assam	3483	6028	2282	2135
20.	Bihar	2430	3234	2307	1577
21.	West Bengal	1873	3528	1366	1514
22.	Jharkhand	1839	1300	1111	713
23.	Odisha	2876	3029	2399	1738
24.	Andaman and Nicobar Islands	119	195	218	141
25.	Gujarat*	1419	1386	1876	2128
26.	Maharashtra**	2497	2325	3329	3302
27.	Goa	91	90	50	43
28.	Andhra Pradesh	642	1357	1527	1336
29.	Telangana	660	664	1190	1130
30.	Karnataka	2140	3575	2115	2198
31.	Lakshadweep	0	0	0	0
32.	Kerala	1369	1584	1347	1447
33.	Tamil Nadu	2463	2941	4095	3135
34.	Puducherry	65	66	44	51
TOTAL		44340	52912	48398	41871

* including Daman and Diu.

** including Dadra and Nagar Haveli

Statement-II

Number of Khadi Institutions registered during the year 2017-18 and New Khadi Certificates issued during 2018-19

Sl. No.	State/UT	Khadi Institutions registered up to 2017-18	New Khadi Certificates issued during 2018-19 (upto 31.12.2018)
1	2	3	4
1.	Jammu and Kashmir	95	3
2.	Himachal Pradesh	18	0
3.	Punjab	33	0
4.	Haryana	117	7
5.	Delhi	10	0

1	2	3	4
6.	Rajasthan	152	3
7.	Uttarakhand	81	0
8.	Uttar Pradesh	762	0
9.	Chhattisgarh	19	4
10.	Madhya Pradesh	50	0
11.	Arunachal Pradesh	4	0
12.	Nagaland	1	0
13.	Manipur	4	0
14.	Meghalaya	1	0
15.	Assam	20	2
16.	Bihar	115	3
17.	West Bengal	299	19
18.	Jharkhand	28	1
19.	Odisha	68	9
20.	Gujarat	174	2
21.	Maharashtra	39	1
22.	Goa	0	0
23.	Andhra Pradesh	89	15
24.	Telangana	33	1
25.	Karnataka	206	20
26.	Kerala	29	1
27.	Tamil Nadu	69	1
28.	Puducherry	2	0
TOTAL		2518	92

New industrial units in MSME sector

1190. SHRI VIJAY PAL SINGH TOMAR:

SHRI HARNATH SINGH YADAV:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether several new industrial units have been setup in the Micro, Small and Medium Enterprises (MSMEs) sector in the country during the last three years;